

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

M.A. No.211/2018
Un-numbered Competition Appeal (AT) No. ___/2018
(F.No.06/11/2018/NCLAT/UR/79

In the matter of:

Karnataka Film Chamber at
Commerce (KFCC) & Anr. Appellants

Versus

Competition Commission of India & Anr. Respondents

Appearance: Ms. Aakansha Kaul, Advocate for the Appellant.

03.12.2018

Learned Counsel Ms. Aakansha Kaul appearing on behalf of the Appellants seeks time to file supplementary M.A. stating detailed facts.

As prayed, put-up the case on 07.12.2018 before the Registrar Court.

(Peeush Pandey)
Registrar